

(38)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.26/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 34/2008
NAME OF THE COMPANY	Sanghi Polyzips Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Polyzips Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaram P-2	ACS	9849056632	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. dhanendra Reddy	R748	9296501212	P. Anshu
Y. SURYANARAYANA	ADV	9849866556	

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

MEMBER (Judicial)